



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Jammu.

**Notification**

Jammu, the 5th February, 2018

SRO 65.- In exercise of the powers conferred by section 5 of the Levy of Toll Act, Samvat 1995 (Act No. VIII of 1995), and in partial modification of notification SRO 22 dated 31.01.2004 read with notification SRO 38 of 2017 dated 1<sup>st</sup> February 2017, the Government hereby directs that:

- i. For the figures and words "31<sup>st</sup> of March 2018", the figures and words "31<sup>st</sup> of March 2019" shall be substituted.
- ii. In Annexure "A", after entry 6, the following shall be added as entry 7.

7. *Wheat bran*

This notification shall come in force w.e.f 6<sup>th</sup> February 2018.

By order of the Government of Jammu and Kashmir.

*Sd/-*

**(Navin K. Choudhary), IAS**  
Principal Secretary to Government  
Finance Department

Dated: 05.02.2018

No:ET/Estt/180/2016

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Excise Commissioner, J&K, Srinagar
9. Commissioner, Commercial Taxes, J&K Srinagar.
10. Pvt. Secretary to Hon'ble Finance Minister.
11. Pvt. Secretary to Hon'ble Minister of State for Finance.
12. President Kashmir Chamber of Commerce & Industry, Kashmir.
13. President Federation of Industry, Kashmir.
14. President Chamber of Commerce & Industry, Jammu.
15. President Industries Association Bari Brahmana/Samba.
16. President Tax Bar Association, Jammu/Srinagar.
17. General Manager, Government Press Jammu/Kashmir.
18. Private Secretary to Principal Secretary to Government, Finance Department.
19. Government Order file/Stock file/Incharge website.

  
**(Dr. Aadil Fareed)**

Under Secretary to Government